

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/5382/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Thaneswar Kalita
Member, MACT No.3,
Kamrup(M), Guwahati.

Dated Guwahati, the 12th September, 2018.

Sub:- **Casual leave with station leave permission.**

Ref:- Email dated Monday 10th September 2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for 2 (two) days casual leave on 20.09.2018 and 24.09.2018 with station leave permission from the evening of 18.09.2018 to the morning of 25.09.2018 has been granted / ~~rejected~~.

The Presiding Officer, STAT & Member, MACT NO. 1 will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

Rohas